

(b) and (c) Fencing has been undertaken in selected stretches of the border in Punjab and Rajasthan sectors only. According to CPWD, which is executing the work of fencing, a stretch of 118 Kms. out of 120 Kms. in Punjab and 54.4 Kms. out of 58.8 Kms. in Rajasthan sector has been completed upto June 30, 1989 and an expenditure of Rs. 1725 lakhs and Rs. 726 lakhs, respectively, has been incurred. Fencing in these two sectors is likely to be completed by August 20, 1989. The BSF have reported that the fencing has proved helpful in checking intrusion by extremists and smugglers.

(d) Yes, Sir in Rajasthan and Gujarat.

Action against Jyotsna Holdings Private Limited under FERA

*260. SHRI A. G. KULKARNI:

DR. BAPU KALDATE:

Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 306 given in the Rajya Sabha on the 16th March, 1989 and state:

(a) whether any further action has been taken against Jyotsna Holdings Private Limited for FERA violation;

(b) if so, whether the penalty has been deposited with Government; and

(c) whether inquiry against Jyotsna Holdings Private Limited for receiving money in London through a Panama-based company has been investigated into and if so, what is the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) M/s. Jyotsna Holdings deposited a part of the penalty amount as per order of FERA Board who thereafter, heard the appeal against the adjudication order dt. 6-1-1989 and set aside the adjudication order.

(c) This was precisely one of the charges against M/s. Jyotsna Holdings Pvt.

Ltd. for which adjudication proceedings were held against them and penalty was imposed vide adjudication order dated 6-1-1989.

Passengers beaten and property looted at Lalgard Railway Station

@1889. SHRI GURUDAS DAS GUPTA:

SHRI CHATURANAN MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that passengers of an Ambala bound train at the Lalgard railway station were beaten and their property looted on the 4th July, 1989 by Jawans of a Light Infantry;

(b) if so, what are the details thereof;

(c) whether railway authorities have taken up the matter of involvement of Jawans in this incident with the Defence authorities; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The Government of Rajasthan have informed that on the night of 4th July, 1989, 24 Jawans of Sikh Light Infantry and 111 Engineers Regiment who were proceeding on leave came to board Ambala bound passengers train at Lalgardh Station. They seemed to be under the influence of liquor and a scuffle occurred with Military Havildar Jaspal Singh. When Government Railway police, personnel and some of the passengers tried to intervene they were roughed up. Meanwhile, one of the Jawans went back to the base and brought some 80 more Jawans armed with sticks, angle-

@Previously Unstarred Question 990, transferred from the 26th July, 1989.